

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 136 of 2011, 137 of 2011,
167 of 2011, 162 of 2011 & 163 of 2011

Dated 28th August-, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Appeal No. 136 of 2011

M/s. JSW Steel Ltd. Appellant (s)

Versus

Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)

Appeal No. 137 of 2011

M/s. JSW Steel Ltd. Appellant (s)

Versus

Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)

Appeal No. 167 of 2011

Gulbarga Electricity Supply Co. Ltd. Appellant(s)

Versus

M/s. JSW Steel Ltd. & Ors. Respondent(s)

Contd..P2

Appeal No. 162 of 2011

**Chief Electrical Inspector
to Government, Bangalore**

.... **Appellant(s)**

Versus

**Karnataka Electricity Regulatory
Commission & Anr.**

.... **Respondent(s)**

Appeal No. 163 of 2011

**Chief Electrical Inspector
to Government, Bangalore**

.... **Appellant(s)**

Versus

**Karnataka Electricity Regulatory
Commission & Anr.**

.... **Respondent(s)**

Counsel for the Appellant (s)

**: Ms. Swapna Seshadri
& Ms. Swagatika Sahoo Mishra (In
Appeal Nos. 136 & 137 of 2011)**

**Mr. Raghuvendra S.Srivasata &
Mr. Venkat Subramaniam
(In Appeal no. 167 of 2011)**

Counsel for the Respondent (s)

**: Mr. Anantha Narayana with Mr.
Mr. V.N. Raghupathy for R-2
(In Appeal Nos. 136 of 2011 & 137 of
2011)**

**Ms. Swapna Seshadri
& Ms. Swagatika Sahoo Mishra (In
In Appeal Nos. 167, 162 & 163 of
2011)**

ORDER

Learned counsel for Respondent no. 2 has concluded his arguments in Appeal No. 136 of 2011 and Appeal No. 162 of 2011. Post the matter for further hearing on **18th September, 2012.**

(V.J. Talwar)
Technical Member

(Justice P.S. Datta)
Judicial Member

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